- (b) Review by Government on the working of the above Company.
- (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library for (a) to (c) *See* No. LT-109/99]
- II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Mines and Minerals (Department of Mines), under subsection (1) of Section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:—
 - (i) G.S.R. 397 (E) dated 1.6.99 publishing the Mining Leases (Modification of Terms) Amendment Rules, 1999.
 - (ii) G.S.R. 398 (E)- dated 1.6.99 publishing the Granite Conservation and Development Rules, 1999. [Placed in Library for (i) and (ii) *See* No. LT-31/99]

Report and Accounts (1997-98) of Central Wakf Council, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Central Wakf Council, New Delhi, for the year 1997-98.
- (b) Annual Accounts of the Central Wakf Council, New Delhi, for the year 1997-98, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library for (a) to (d) See No. LT-32/99]

Report and Accounts (1997-98) of Press Council of India, New Delhi and related papers

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI ARUN JAITLEY): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Nineteenth Annual Report and Accounts of the Pres,s Council of India, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above [Placed in Library for (a) and (b) See No. LT-125/99|